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WP-38825-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 27th OF OCTOBER, 2025

WRIT PETITION No. 38825 of 2025

AU SMALL FINANCE BANK

Versus

VISHWAKARMA TRADERS AND OTHERS

.....
Appearance:

Shri V.K. Mishra - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents No.5 and 6/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner submits that after filing of the petition, order has been duly complied with by the Tehsildar. Accordingly, he does not wish to press the petition any further.

In view of the above, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE